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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RSA 100/2023 & CM APPL. 26481/2023**

M/S. SUPREME MOTORS LTD. Appellant

Through: **Mr. Amit Gupta, Mr. Rajat Agnihotri
and Mr. Hari Sankar, Advocates.**

versus

SMT. RAMA NANDA Respondent

Through: **Mr. Mandeep Singh Vinayak and Mr.
S.K. Sagar, Advocates.**

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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22.11.2023

The Court did not assemble today as Her Ladyship is sitting with the
Hon'ble Mr. Justice V. Kameswar Rao in Division Bench.

At joint request, list on 18.12.2023 in Supplementary list.

MANMEET PRITAM SINGH ARORA, J

NOVEMBER 22, 2023/ak

Click here to check corrigendum, if any